

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 12-10-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal No. 12 of 2015 (SZ)	V. Rajendra Prasad, Andhra Pradesh & 29 others. Vs Union of India, through its secretary, MoEF, New Delhi & 2 others.	M/s Ritwick Dutta & Rahul Choudhary Counsel for Appellant M/s .M.R.Gokul Krishnan for R1 M/s.T.Sai Krishnan for R2 M/s. V. Suthakar, K.S. Viswanathan for R3	For Judgement
2	M.A.No.271 of 2015(SZ) IN Unnumbered Appeal	K.K.Apputty, Pullan Chal, Malappuram Dist and another Vs The Union of India, MoEF & CC, New Delhi and others	M/s. Rajan Vishnuraj Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 M/s.Suvitha A.S for R2,R3 Kanna mangalam Grama Panchayath – R4 M/s. Taarus Associates for R5 M/s.Pradeep for R6	To Condone the delay
3	Application No. 234 of 2013 (SZ)	V. Eswaran, Coimbatore Vs The District collector Coimbatore Dist., and 3 others	M/s S. Kolandasamy, Counsel for Applicant M/s. M.K. Subramanian for R1 M/s. R.Siva Kumar for R2 M/s. Rita chandrasekar for R3	
4	Application No. 264 of 2013 (SZ)	K.S. Mohan, Pothanur, Coimbatore-23 Vs UOI, MoEF, New Delhi & others	M/s Kamalesh Kannan Counsel for Applicant Smt. C. Sangamithirai for R1 M/s M.K. Subramanian for R2, R6 & R9 M/s. R.Siva Kumarfor R3 M/s. Abdul Saleem for R5, R10 & R11 Smt. H. Yasmeen Ali	For Report

			for R7 & R8 M/s. King & Partridge for R12	
5	M.A.No.141 of 2016 (SZ) IN Application No.82 of 2016(SZ) Application No.82 of 2016(SZ)	Tamil Nadu Meen Valarpor Vivasayigal Nala Sangam Rep by its Chief Secretary Mr.G.Ravi Thiruvallur District Vs Mr.A.Paramasivan, Ponneri Taluk, Thiruvallur District and others Mr.A.Paramasivan, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Guindy, Chennai and 15 others	M/s.L.G.Sahadevan Counsel for Applicant Mr.G.Stanly hebzon Singh for R1(Counsel for main application) Mrs. H.Yasmeen Ali for R2 & R3 M/s. M.K Subramanian for R4, R5, R7 & R10 M/s. M.Gnanasekar for R11 to R13 Mr.G.Stanly hebzon Singh Counsel for Applicant Mrs. H.Yasmeen Ali for R1 & R2 M/s. M.K Subramanian for R3, R4, R6 & R9 M/s. E.Manoharan for R5 & R8 M/s. M.Gnanasekar for R10 to R12 Mr.Gokul Krishnan for R13 Mr.Su.Srinivasan for R14 Mr.Vijay for R15 Mr.L.G.Sahadevan for R16	To suspend the order For hearing
6	M.A.No 139 & 140 of 2017(SZ) IN Application No. 173 of 2016 (SZ) Application No. 173 of 2016 (SZ)	Dayalan, Gummudipoondi Taluk, Thiruvallur and 5 others Vs K.M Raji, Ponneri Taluk, Thiruvallur District and 7 others K.M Raji, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Chennai and 12 others	M/s .K.Mahendran Counsel for Applicant M/s. R.Saravanakumar for R1 M/s .Yasmeem Ali for R2 & R3 M/s.M.K.Subramanian E.Manoharan for R4 to R6 M/s .K.Mahendran for R7 Mr.Vijay for R8 M/s. R.Saravanakumar Counsel for Applicant M/s.M.K.Subramanian E.Manoharan for R3 to R5 Smt.Yasmeem Ali for R1 & R2 Mr.K.Mahendran for R6 to R12 Mr.Vijay for R13	To dismiss the Application For hearing

7	M.A.No.141 of 2017(SZ) IN Application No. 175 of 2016 (SZ) Application No. 175 of 2016(SZ)	Dayalan, Gummudipoondi Taluk, Thiruvallur and 5 others Vs S.Srinivasan, Ponneri Taluk, Thiruvallur District and 7 others S.Srinivasan, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Chennai & 12 others	M/s .K.Mahendran Counsel for Applicant M/s. R.Saravanakumar for R1 M/s .Yasmeem Ali for R2 & R3 M/s.M.K.Subramanian E.Manoharan for R4 to R6 M/s .K.Mahendran for R7 Mr.Vijay for R8 M/s. R.Saravanakumar, Counsel for Applicant Smt.Yasmeem Ali for R1 & R2 M/s.M.K.Subramanian E.Manoharan & for R3 to R5 Mr.K.Mahendran for R6 to R12 Mr.Vijay for R13	To dismiss the Application For hearing
8	Application No.44 of 2017(SZ)	Mr.K.Chandiran Uththukkottai, Thiruvallur Vs The District Environment Engineer, Tamil Nadu Pollution Control Board, Periyakuppam, Thiruvallur and 3 others	M/s.P.G.Thiyagu, Counsel for Applicant M/s.Rita Chandrasekar for R1,R2,R3 M/s. V.Sanjeevi K.Muthukumarasamy for R4	For hearing
9	Application No. 50 of 2017 (SZ) (W.P.No. 43839 of 2016) (THC)	Arappor Iyakkam Rep.,by Jayaram Venkatesan Managing Trustee, Chennai Vs Government of Tamil Nadu Rep.,by its Secretary to Government, Public Works Department Secretariat, Chennai and 4 others	Mr.Jayaram Venkatesan Party-in-Person M/s.M.K.Subramanian E.Manoharan for R1 and R2 M/s. G.Janakiraman for R3 Mr.R.Surya Prakash for R4 Mr. Jayeesh Dolia for R5	For hearing
10	Application No. 72 of 2017 (SZ)	Pudhucherry Environment Protection Association Pudhucherry Vs The Union of India Rep.,by its Secretary to	M/s.A.Yogeshwaran Neha Miriam Kurian Counsel for Applicant M/s. M.R.Gokul Krishnan for R1,R2	For hearing

		Government Ministry of Environment and Forests New Delhi and 9 others	M/s. M.K.Subramanian E.Manoharan for R7 to R9	
11	Application No.134 of 2017 (SZ)	M.Ravichandran Palani and others Vs Joint Commissioner Palani and others	M/s. S.Kanniah Counsel for Applicant M/s. E.Manoharan for R1 to R4,R7,R8 M/s. H.Yasmeen Ali for R9 M/s. K.S.Viswanathan for R10	For hearing
12	M.A.No.134 of 2017(SZ) IN Application No. 139 of 2017 (SZ)	M/s. Gem Granites, Rep.,by its Partner, Chennai. Vs Ministry of Environment, Forest and Climate Change, Rep.,by its Secretary to Government, Union of India, New Delhi and 2 others	M/s. Abdul Saleem Counsel for Applicant	To take Appropriate Action
13	M.A.No.135 of 2017(SZ) IN Application No. 140 of 2017 (SZ)	M/s. Imperial Granites Private Limited, Rep.,by its Director, Chennai. Vs Ministry of Environment, Forest and Climate Change, Rep.,by its Secretary to Government, Union of India, New Delhi and 2 others	M/s. Abdul Saleem Counsel for Applicant	To take Appropriate Action
14	Application No. 176 of 2013 (SZ) (02.15 pm)	Sri V.P. Krishnamoorthy Chennai-21. Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	Mr. A. Yogeshwaran, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1, R9 & R10 M/s M.K. Subramanian for R2 Smt. Rita Chandrasekar for R3 M/s Abdul Saleem for R4 M/s R. Senthil Kumar for R5 Mr. M.R Gokul Krishnan for R7	For hearing

			<p>M/s Ramasubramaniam Associates for R6 M/s. King & Partridge for R8 Mr. D.S.Ekambaram for R12 M/s.Jayash B.Dolia for R13</p>	
15	Application No. 34 of 2014 (SZ)	<p>K.S. Jayaraman, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others</p>	<p>M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8</p>	
16	Application No. 35 of 2014 (SZ)	<p>R. Selvi, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others</p>	<p>M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8</p>	For hearing
17	Application No. 36 of 2014 (SZ)	<p>K. Umachandran, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others</p>	<p>M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7</p>	

			M/s. Dua Associates R.Senthil Kumar for R8	
18	Application No. 37 of 2014 (SZ)	S. Shanthy, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	For hearing
19	Application No. 38 of 2014 (SZ)	G. Mahesh Kumar, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	
20	Application No. 39 of 2014 (SZ)	R. Vijaya, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	

21	Application No. 40 of 2014 (SZ)	K. Sampath Kumar, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K.Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	For hearing
22	Application No. 41 of 2014 (SZ)	K. Kamalakannan, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	
23	Application No. 42 of 2014 (SZ)	G. Purushothaman, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General)for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K.Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates for R8	

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